CENTERAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO.8/2003 IN O.A. NO.770/2001

New Delhi, this the 25th day of February, 2003

Hon'ble Shri Kuldip Singh, Member (J) Hon'ble Shri C.S. Chadha, Member (A)

- Smt. Daya w/o Sh. Inder Singh,
 R/o E-II, 242, Madan Giri, New Delhi.
- Smt. Daya Devi w/o Sh. Ram Prasad,
 R/o 226, J Block, Sangam Vihar,
 New Delhi.
- 3. Smt. Sarita w/o Sh. Subhash Chand, R/o A-301, JJ Colony, Khanpur, New Delhi.
- 4. Smt. Dropadi w/o late Sh. Bhopal, R/o SSC Lajpat Nagar, New Delhi.

....Petitioners

(By Advocate : Shri Yogesh Sharma)

Versus

Shri U.K. Whora Director, Dept. of Social Welfare, Govt. of NCt of Delhi, Old ITO Building, K.G. Marg, New Delhi

(By Advocate : Mrs. Sumedha Sharma)

<u>By Hon'ble Shri Kuldip Singh, Member (J) :</u>

After hearing for some time the learned counsel for the parties, the learned counsel for the petitioners seeks to withdraw the present Contempt Petition for an appropriate remedy.

ORDER (Oral)

Contempt Petition is dismissed as withdrawn.
 Notice issued to the respondent is discharged.

(C.S. Chadha)
Member (A)

(Kuldip Singh)
Member (J)

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